

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No, Sir.

(b) Does not arise.

(c) The quantity of iodine required for each individual for normal growth and development is 100-150 micrograms per day.

(d) The Government is implementing the National Iodine Deficiency Disorders Control Programme. The main components of the Programme are :-

- a. Universal iodisation of salt.
- b. Establishment of IDD Control Cell in States and Union Territories.
- c. Publicity and health education.
- d. Establishment of IDD Monitoring Laboratory; and
- e. Monitoring the quality of iodised salt.

Sale of edible non-iodised salt has also been completely banned in all States/Union Territories except in Kerala, Goa, and Union Territory of Pondicherry and partially in Andhra Pradesh and Maharashtra.

By passes in Rajasthan

3437. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of bypasses constructed on national highways passing through Rajasthan with locations thereof;

(b) whether the Government propose to construct more bypasses in the State; and

(c) if so, the details with locations thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) In addition to 12 bypasses already constructed on National Highway Nos. 8, 11, 12, 14 and 15, the construction of 5 bypasses on National Highway Nos. 8, 11 and 12 is in progress in the Rajasthan State.

(b) and (c) The 9th Five Year Plan is yet to be finalised.

[English]

Illegal Emigration from Thiruvananthapuram

3438. SHRI K. PARASURAMAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether some cases of illegal emigration of Afghans, Pakistanis, Sri Lankans etc. have come to the notice of Government from International Airport of Thiruvananthapuram;

(b) if so, the details thereof;

(c) measures taken by the Government to put an end to this kind of illegal practice?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (c) The information is being obtained and will be laid on the Table of the House.

Foreign Investment for NHs

3439. SHRI N. DENNIS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether foreign investments are sought for the expansion of National Highways in the country; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) Some 2000 kms. of four laning of existing two lane National Highways which are financially viable and bankable are being proposed for private investment, both domestic and foreign.

[Translation]

Subernarekha Multi-Purpose Project

3440. SHRI RAM TAHAL CHAUDHARY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether due to suspension of work Subernarekha multi-purpose Irrigation Project, the tribal districts of Southern Bihar have been adversely affected;

(b) if so, the details thereof and the reasons for the suspension of work; and

(c) the efforts made by the Government to re-start the work on the above project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Subernarekha Multipurpose Project of Bihar was accepted by the Technical Advisory Committee in December, 1992 subject to clearance from Ministry of Environment and Forests, Ministry of Welfare and obtaining concurrence from State Finance Department. As clearance from Ministry of Environment and Forests and Welfare Ministry has not yet been obtained by the State Government, the Planning Commission has not given investment clearance to the project.

(b) and (c) Does not arise.

[English]

NHs in Gujarat

3441. DR. VALLABHBHAI KATHIRIA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the year in which the latest National Highway was constructed in Gujarat; and

(b) the current length-wise states of National Highways at present in the State?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) National Highway No. 14 from Beawar to Radhanpur was added to the National Highways network in the year 1989.

(b) The details are as under :

NH No.	Name	Length in km.
8	Delhi-Ahmedabad-Bombay Road	498
8A	Ahmedabad-Kandla Port Road	378
8B	Porbandar-Rajkot-Bamanbore Road	206
8C	Chiloda-Sarkhej Road	46
14	Beawar-Abu Road-Palanpur-Radhanpur Road	140
15	Pathankot-Bikaner-Radhanpur-Samkhiyali Road	270
E-1	Expressway (under construction)	93
Grand Total		1631

Kandla Port Trust Area

3442. SHRI CHANDUBHAI DESHMUKH :
SHRI N.J. RATHWA :
SHRI RATILAL KALIDAS VARMA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have received some proposals from the Revenue Department of Gujarat Government in regard to handing over of the lands of Kandla Port Trust Area to the State Government during the last three years and till date;

(b) if so, the year-wise details of such proposals received till date during the aforesaid period;

(c) the year-wise number of proposals out of these accepted/under consideration/lying pending with the Government;

(d) the reasons therefor; and

(e) the time by which these proposal are likely to be accepted and the latest position in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir. No proposal has been received from the Revenue Department of Gujarat Government in regard to handing over of the lands of Kandla Port Trust Area to the State Government during the last three calendar years.

(b) to (e) Do not arise.

[Translation]

Mahila Vikas Nigam

3443. SHRI RAM KRIPAL YADAV :
SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI VISHWESHWAR BHAGAT :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Mahila Vikas Nigams have been set up in Bihar and Madhya Pradesh;

(b) if so, the names of districts where these Nigams have been set up; and

(c) the works undertaken by these Nigams so far, Nigam-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) The Bihar State Women Development Corporation and the Madhya Pradesh Mahila Arthik Vikas Nigam are working in the entire state of Bihar and Madhya Pradesh respectively.

(c) The works undertaken by the Bihar State Women Development Corporation so far are:

(i) The Corporation has so far given margin money assistance to 444 Women totalling Rs. 5,06,836/-. Besides, a Training-cum-Production Centre for Handloom sari and bags was organised at Deoghar and at Bansjora a tassar weaving and reeling centre is being run presently.

(ii) Every year on the occasion of the International Women's Day a "Mahila Samridhhi Utsav" is organised in which sale of articles produced by women and women groups, exhibition, daily workshops, cultural programmes and free medical check-up camps are also organised.

The works undertaken by the Madhya Pradesh Mahila Arthik Vikas Nigam so far are :

(i) Implementing GRAMYA scheme under which women desirous of undertaking small business are given an interest-free loan of Rs. 500/- by the Nigam. Nigam has already extended loans to more than 53,000 women beneficiaries.

(ii) Implementing PHOTOCOPIER MACHINE scheme under which women setting up a photocopier machine through Bank loan are given a subsidy of 10% not exceeding Rs. 10,000/-

(iii) Implementing SAMARTH scheme under which training expenses in recognized institutions of widowed, divorced and deserted women are borne by the Nigam.